tFERTHJZER PLANT IN THE CO-OPERATIVE Sector

Reference to

555. SHRI CHITTA BASU : Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state :

(a) whether it is a fact that Government have requested the U.S. Agency for International Development to conduct a survey for techno-economic feasibility for setting up a fertilizer plant in the cooperative sector in this country; and

(b) if so, the U.S. Agency's response thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA) : (a) Yes, Sir.

(b) The proposal for arranging a feasibility study for setting up a fertiliser factory in India in collaboration with American Cooperatives has been accepted by the U.S. AID, Washington and a study team in expected to arrive in India sometime between September, 1 to 15, 1966.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE Recent Demonstration by certain

DOCTORS EMPLOYED UNDER THE CENTRAL GOVERNMENT HEALTH SCHEME AT DELHI

12 Noon

MR. CHAIRMAN : Mr. Sher Khan.

SHRI SHER KHAN (Mysore) : Sir, I beg to call.

SHRI A. P. CHATTERJEE (West Bengal) : Sir, I have given notice today in regard to squatting and demonstration ...

MR. CHAIRMAN : I have passed on to the second item and I have called on the other Member.

SHRI A. P. CHATTERJEE : What about my call attention notice ?

MR. CHAIRMAN : I cannot give you any reply about that at this stage. I have

f[] Transferred from the 12th August, 1966.

passed on to the next item and I have asked the other Member.

SHRI A. P. CHATTERJEE : What I am submitting to you is that I have, accord ing to rule ____

MR. CHAIRMAN : You are submitting the wrong thing at the wrong time. Yes, Mr. Sher Khan.

SHRI SHER KHAN : Sir, I beg to call the attention of the Minister of Health and Family Planning to the situation arising out of the recent demonstration by certain doctors employed under the Central Government Health Scheme at Delhi.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY) : Sir, it is a long statement. Shall I read or shall I lay it on the Table ? (*See* Appendix LVII, annexure No. 44-A).

MR. CHAIRMAN : The position is this. The Minister has to be absent and she has taken my permission to be absent. It is a long statement and I thought it could be laid on the Table and I would allow the supplementaries when she is here on Wednesday.

HON. MEMBERS : Yes, Sir.

REFERENCE TO HUNGER STRIKE BY GOLDSMITHS

SHRI D. L. SEN GUPTA (West Bengal) : Sir, regarding the hunger strike by the goldsmith workers, now that the Minister is here, I would like him to make a statement.

MR. CHAIRMAN : Would you like to say something ? He is exercised about matter on account of the hunger strike.

SHRI ATALBIHARI VAJPAYEE (Uttar Pradesh) : Sir, we are all exercised.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): Sir, I met the representatives of the Swarankar Sangh along with the hon. Member and one hon. Member from the other House. We had a long discussion with them and I have noted the demands that they have made. I am in consultation with the Finance Minister and we are looking into that. I can only say that they will receive the utmost sympathy and will be dealt with expeditiously More than that I am not able to say anything more at this stage.

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